

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:200  
ANSWERED ON:09.11.2010  
REGISTRATION OF VEHICLES  
Abdulrahman Shri

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the total number of vehicles registered in the country, State-wise;
- (b) whether the phenomenal increase in the number of vehicles in the country has made the huge investments in the road sector redundant;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Union Government proposes to frame any policy or guidelines to restrict the number of vehicles per family in the country;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) As per the latest data available in this Ministry, the total number of registered motor vehicles in the country as on 31st March, 2006 is 89618000. The number of registered motor vehicles State-wise as on 31st March, 2006 is at Annexure.

(b)&(c) Development and maintenance of National Highways is a continuous process. While undertaking any development projects of National Highways, various aspects including assessment of the projected traffic is taken into account to meet the desired requirement. The Government has already taken several initiatives for development of National Highways in the country through various phases of development programmes such as National Highways Development Project (NHDP), Special Accelerated Road Development Programme for North Eastern Regions (SARDP-NE) etc.

(d) to (f) Registration, regulation and control of motor vehicles falls under the purview of States/UTs. However, the States/UTs were earlier advised by the Ministry to frame policies to discourage ownership of multiple vehicles through suitable fiscal disincentives.